

of the house/flat/shop but still the land on which the house/flat/shop is located is charged lease.

Now if due to some reason or the other, the owner is forced to sell it, he cannot do so for a specific period. Even after that, the rate of lease is increased on every sale.

This is a regrettable situation in which the 'Owner' is put in the Capital. Even the ruling party is committed to the abolition of lease system.

I demand the government of India to announce its decision to abolish the lease system.

[Translation]

(vii) Need to provide drinking water to the people of Jhunjhunu constituency from Indira Gandhi Canal

SHRI MOHD. AYUB KHAN (Jhunjhunu): Sir, Jhunjhunu area of Rajasthan is my constituency and here blood is cheaper than water. My area has a glorious history but it is a matter of regret that even after 38 years of independence, the people of the area have been longing for a few drops of water. Whatever water they get has to be fetched from far off places. That yellowish muddy water is filtered and drunk as if that is the elixir of life. It is true that our country has made tremendous progress in science but it is a matter of regret that in my area, where saline water is available, even today people have to draw water with the help of oxen and camels.

Due to scanty rains, water is available in the wells of the area at a great depth, with the result that what to speak of irrigation, water is hardly available even for drinking purposes. The power connections for the wells have been given to the farmers but due to irregular power supply, they have been facing difficulties. The resources made available by the State Government under the water supply scheme are inadequate. Rajasthan Government have their own limitations because of which many such schemes have not been implemented. I request the Government to make provision in the Seventh Five Year Plan to ensure that the water of Indira Gandhi Canal reaches

Jhunjhunu district so as to usher in green revolution in the desert land which has remained arid for centuries. This valuable water of the Canal has reached Taranagar of Churu district which is 15 to 16 kms away from my area. This water can be supplied to my area through a canal or pipeline. This will be of great relief to the people of my area.

(viii) Need to open new telephone exchanges in Himachal Pradesh

SHRI K. D. SULTANPURI (Simla): Mr. Chairman, Sir, I want to raise the following matter under Rule 377.

There are 12 districts in Himachal Pradesh and there is acute shortage of communication facilities in these districts. Many a time I have narrated the difficulties of the people of my area to the Minister of Communications through letters but so far nothing has been done to remove these difficulties. I demand on behalf of the people of Himachal Pradesh that telephone exchanges be opened at the following places:

1. Hripur Dhar, Ranhat, Nauradhar, Shilai, Kofatta, Distt. Sirmour,
2. Jorsi, Haripur Patta, Barawari, Jawar Jamrot, Chhabsa, Delgi, Distt. Solan,
3. Ratnari (Chamin), village Panchayat Kalbog, Melthi, Barthata Jiwanipur, Kupui, Dodra Kwar, Distt. Simla

In addition, Solan, Nahan and Simla should be connected with microwave system. I request the Minister of Communication, to issue orders to meet the above demands at the earliest so that the people of the area are benefited. I would also like to submit that many persons have deposited money with your Department to get telephone connections but so far they have not been provided with this facility. I hope that the matter will be looked into and the difficulties of the people removed.

[English]

(ix) Need to Construct an over-bridge at Kallettumkara Railway Crossing (Kerala)

SRI K. MOHANDAS (Mukundapuram): Kallettumkara railway level-crossing is situated between two municipal towns of Irinju-